

II Additional District & Session Court, BRD

Cause List – 01.09.2020

Sl No.	Case No.	Stage
1	Spl. Case 85/2016	Objection
2	Spl. Case 474/2018	Objection
3	Spl. Case 197/2019	Objection
4	Crl Misc 997/2020	Objection
5	Crl Misc 1004/2020	Objection
6	Crl Misc 1014/2020	Objection
7	Crl Misc 999/2020	Hearing
8	Crl Misc 1000/2020	Hearing
9	Spl. Case 168/2020	Hearing
10	Spl. Case 674/2011	Evidence
11	Spl. Case 173/2015	Evidence
12	Spl. Case 187/2015	Evidence
13	Spl. Case 94/2016	Evidence
14	Spl. Case 111/2017	Evidence
15	Spl. Case 355/2017	Evidence
16	Spl. Case 348/2019	Evidence
17	Spl. Case 396/2017	Charge
18	Spl. Case 114/2019	Charge
19	Spl. Case 219/2020	Charge
20	Spl. Case 407/2019	HBC
21	Spl. Case 456/2019	HBC
22	Spl. Case 229/2020	HBC
23	Spl. Case 196/2019	FDT
24	Spl. Case 80/2018	For reply
25	Spl. Case 361/2018	Order
26	Crl Misc 992/2020	Order
27	Spl. Case 149/2013	Judgment
28	Spl. Case 154/2013	Judgment
29	Spl. Case 69/2014	Judgment
30	Cr No. 19/2020	Order on Extn
31	Cr No. 156/2020	Order on Extn
32	Cr No. 94/2020	Order on Extn
33	Cr No. 76/2020	Order on Extn

Note: Other cases are adjoured as per direction of
Hon'ble HCK

**PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 01-09-2020**

*CRIMINAL CASES
computer sec.*

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 101/2020 (SUMMONS)		DABASPETE POLICE STATION Vs A5. SUBRAMANI	A
2	SC 162/2017 (Evidence)		KAGGALIPURA POLICE STATION Vs MANJESH.C.B	
3	SC 184/2017 (Evidence)		KADUGODI POLICE STATION Vs A.MUNIRAJU	
4	SC 273/2018 (Evidence)		WHITEFIELD POLICE STATION Vs A1. DIL DAVINDAR SINGH	A
5	SC 265/2019 (Evidence)		SOLADEVANAHALLI POLICE STATION Vs A1. VENKATESH H. G. ALIAS WELDING VENKATESH	A
6	SC 302/2019 (Evidence)		THALAGHATTAPURA POLICE STATION Vs A1. SIDDARAJU N.	A
7	CrI.Misc. 977/2020 (ARGUMENTS.)		SIDDEQUE K. H. Vs KADUGODI POLICE STATION	TOMY SEBASTIAN ASSOCIATES
8	CrI.Misc. 988/2020 (ARGUMENTS.)		MANJUNATH Vs SOLADEVANAHALLI POLICE STATION	SHARANESH S. V.
9	CrI.Misc. 1003/2020 (ARGUMENTS.)		ANJINAPPA Vs NANDAGUDI POLICE STATION	VIJAY KUMAR S. N.
10	CrI.Misc. 971/2020 (ORDER)		ROOPESH Vs NELAMANGALA RURAL POLICE STATION	I. S. PRAMOD
11	CRLA 2/2019 (Await LCR) IA/1/2019		BABU REDDY. M. Vs PARAMESH. V.	UMAKANTHAPPA K. H.
12	CRLA 27/2019 (Await LCR) IA/1/2019 IA/2/2019		SOMASHEKAR Vs BYREGOWDA	M S

3.00- 4.00 PM

PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Date: 01-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	SC 126/2016 (Await Records)		SOLADEVANAHALLI POLICE STATION Vs ANAND.G	
14	Crl.Misc. 1753/2017 (Await report)		AVALAHALLI PS Vs G DHAMODARA REDDY	
15	SC 282/2018 (Await report)		SOLADEVANAHALLI POLICE STATION Vs A1. SRINIVAS ALIAS SEENA	A
16	Crl.Misc. 1917/2018 (Await report)		VISHWANATHAPURA POLICE STATION Vs SHANKRAPPA	A
17	Crl.Misc. 1931/2018 (Await report)		VISHWANATHAPURA POLICE STATION Vs MANJUNATH	A
18	SC 74/2020 (PRODUCTION OF ACCUSED)		THALAGHATTAPURA POLICE STATION Vs A1. GIRISH SHIVAIAH HIREMAT	A
19	SC 107/2019 (NBW TO ACCUSED)		RAJANAKUNTE POLICE STATION Vs A1. MANJUNATHA	A
20	SC 187/2019 (NBW TO ACCUSED)		MADANAYAKANAHALLI POLICE STATION Vs A4. LALITHA	A
21	SC 263/2019 (FDT)		SOLADEVANAHALLI POLICE STATION Vs A1. MUNIRAJU	A
22	SC 349/2019 (NBW TO ACCUSED)		ELECTRONIC CITY POLICE STATION Vs A1. CHELUVARAJU ALIAS SELWARAJ	A
23	SC 6/2020 (NBW TO ACCUSED)		NANDAGUDI POLICE STATION Vs A1. CHETHANKUMAR	A

PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Date: 01-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	SC 9/2020 (NBW TO ACCUSED)		SOLADEVANAHALLI POLICE STATION Vs A1. JAGADEESH ALIAS TATOO JAGA	A
25	Crl.Misc. 1015/2020 (Objection)		VINAYGOWDA ALIAS VINAY Vs BYADARAHALLI POLICE STATION	SUDARSHAN
26	Crl.Misc. 1021/2020 (Objection) IA/1/2020		ADITYA KANKARIA Vs WHITEFIELD POLICE STATION	K. JAYARAM


31/8/2020
VI Addl. District & Sessions Judge
Bangalore Rural District
Bangalore.

PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Date: 01-09-2020

CIVIL CASES
COMP. SEC.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	R.A. 62/2019 (STEPS) IA/1/2019		GANGAMMA Vs RANGAMMA	K. SURENDRA BABU
2	R.A. 118/2019 (STEPS) IA/1/2019 IA/2/2019		ANWAR KHAN, DEAD BY LRS 1A) FAHMIDA BEGUM Vs RAMANNA	C. R. SUBRAMANYA
3	R.P.(Review Petition) 2/2020 (COMPLIANCE)		SHIVARUDRAIAH Vs NEELAKANTAIAH, DEAD BY LRS 1A)CHANDRAMMA	K.T.NANJUNDA GOWDA

[Signature]
31/8/2020
VIA. Jdl. District & Sessions Judge
Bangalore Rural District
Bangalore.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 01/09/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS</u></p> <ol style="list-style-type: none">1) M.V.C. 471/20142) R.A. 1/20173) M.A. 3/20174) R.A. 8/20175) R.A. 17/20176) R.A. 21/20177) R.A. 23/20178) R.A. 38/2018 <p><u>Hearing:</u></p> <ol style="list-style-type: none">1) CrI.Misc 913/20202) CrI.Misc 964/20203) CrI.Misc 991/2020 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) SC 4/19972) SC 181/20153) SC 189/20154) SC 75/2016	<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) M.C. 106/20202) R.A. 25/20173) M.A. 18/20174) R.A. 88/20175) S.C. 369/20116) CrI.A 70/20147) CrI.A 50/2017 <p><u>Further Arguments:</u></p> <ol style="list-style-type: none">1) SC 47/2012 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) SC 111/20202) CrI.Misc 998/20203) CrI.Misc 1011/2020 <p><u>Order:</u></p> <ol style="list-style-type: none">1) CrI.Misc 939/20202) CrI.Misc 950/20203) CrI.Misc 970/2020 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) SC 70/2016


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 01-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
2	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA Vs RANGASWAMIAH	P.M. SIDDAMALLAPPA
3	R.A. 157/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKYAMMA, DEAD BY LRS RAMACHANDRAIAH Vs SIDDAMMA	KDM NAIK
4	R.A. 158/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKAYAMMA, DEAD BY LRS RAMACHANDRAIAH Vs RAVIKUMAR	KDM NAIK
5	EX 34/2017 (To hear)		M/S INDUSIND BANK LIMITED, GANESHA .R REP BY ITS AUTHORIZED REPRESENTATIVE R.LAKSHMIKANTHA, LEGAL EXECUTIVE Vs KRISHNAPPA	

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 01-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 89/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A1. HARISHA @ HIRI	
SS TO WITNESSES				
2	SC 244/2018 (Evidnce)		AVALAHALLI POLICE STATION Vs A1. VENKATARAMANA REDDY. K	A
3	SC 159/2019 (Evidnce)		HOSAKOTE POLICE STATION Vs A1. BASANTH KUMAR	A
4	SC 184/2019 (Evidnce)		KUMBALAGODU POLICE STATION Vs A1. SHARANAPPA	A
5	SC 217/2019 (Evidnce)		BYDARAHALLI POLICE STATION Vs A1. RAVIKUMAR. A. B.	A
6	SC 238/2019 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A1. H. RAMESH BABU ALIAS RAMESH	A
7	SC 107/2013 (CALL ON)		DABASPET POLICE STATION Vs A1. RUDRESH.N.P.	
8	SC 4/2020 (Charge)		ELECTRONIC CITY POLICE STATION Vs A1. SEENA ALIAS MOTTEKANNU SEENA	A
9	SC 359/2019 (HBC)		KUMBALAGODU POLICE STATION Vs A1.DHANANJIAH ALIAS RENUKAPRASAD ALIAS NARI ALIAS KUDURE	A
10	SC 1/2020 (HBC)		ELECTRONIC CITY POLICE STATION Vs A3. SHIVAPRASAD	A

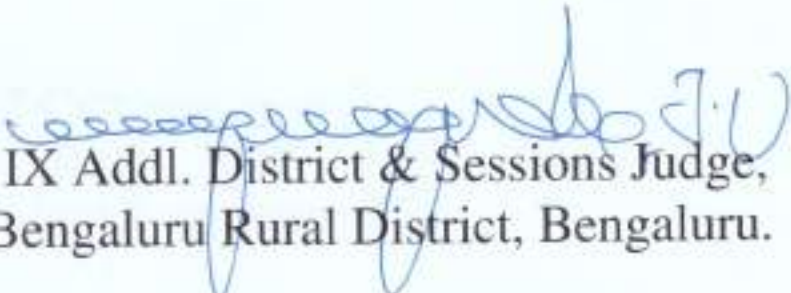
PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 01-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	SC 52/2020 (HBC)		THALAGHATTAPURA POLICE STATION Vs A7. MANOJKUMAR ALIAS KUTTI	A
12	SC 271/2019 (Objection)		MADANAYAKANAHALLI POLICE STATION Vs A1. JAGADISH	A
13	CrI.Misc. 925/2020 (Objection)		ARUN KUMAR H. Vs MADANAYAKANAHALLI POLICE STATION	J. T. GIREESHA
14	CrI.Misc. 1007/2020 (Objection)		PALAKSHIAH Vs NELAMANGALA TOWN POLICE STATION	HARISH C. S. REDDY

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 01-09-2020 (Morning Session)

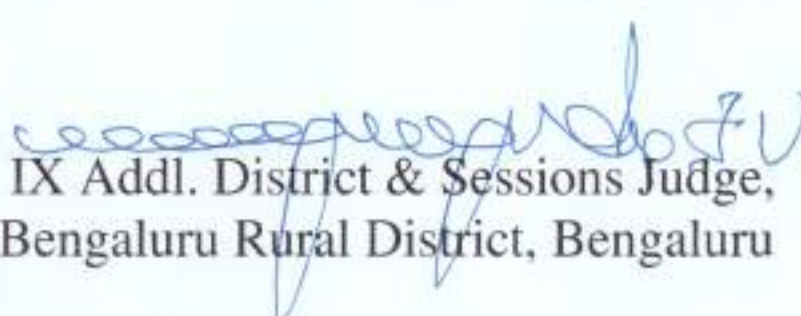
Sl. No	Nature of case	Case No	Stage of the case
1	P & SC	19/2020	Hearing
2	AA	7/2020	Arguments
3	AA	8/2020	Arguments
4	P & SC	18/2020	Hearing
5	R.A	49/2020	Hearing
6	G & WC	12/2020	Hearing
7	G & WC	14/2020	Hearing
8	G & WC	32/2018	Arguments
9	G & WC	40/2019	Arguments
10	M.A	43/2013	Arguments
11	P & SC	10/2020	Hearing
12	P & SC	2/2020	Hearing
13	G & WC	16/2020	Hearing
14	Misc.	11/2018	Objection
15	R.A	13/2018	Objection


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 01-092020 (After Noon Session)

Sl. No	Nature of case	Case No	Stage of the case
1	G & WC	38/2018	Hearing
2	O.S	2/2019	Hearing
3	P & SC	6/2020	Further Arguments
4	CrI.R.P	16/2020	Hearing
5	CrI.Misc.	1013/2020	Hearing
6	CrI.Misc.	1016/2020	Hearing
7	CrI.A	134/2019	Hearing
8	CrI.Misc.	1001/2020	Hearing
9	CrI.Misc.	1002/2020	Hearing
10	CrI.Misc.	1019/2020	Hearing
11	SC	171/2016	Arguments
12	CrI.A	111/2019	Arguments
13	CrI.A	133/2018	Hearing
14	CrI.A	138/2018	Hearing
15	SC	118/2018	Further arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru